

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2019.

NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula Print and Pack Pvt. Ltd.


SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Shailendra Singh and Mr. Arush Kumar, Advocates for the Petitioner			
	Mr. Ashok Kriplani, RP in person			
	Mr. Iswar Mohapatra, Advocate for the Respondent			

ORDER

Ld. Counsel for the RP submits that an application has been filed under Section 33(1) (A) read with Section 32 praying for Liquidation which is not listed before us. Renotify this case as and when the application is on Board. At request, adjourned to 24th September, 2019.


(Ina Malhotra)
Member (J)